

M.P.No.833/2005
In
Diary No.796/2005

Dated: 20.10.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: None.

Resp: Shri V.R. Chaube for Shri Sunil Sharma.

No representation from the applicant counsel inspite of conditional order. It shows that applicant is not interested in prosecuting the case and as such the application is dismissed for non-prosecution.


MEMBER (A)


MEMBER (J)

Ak/.

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